DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Wednesday, 1st July, 2009/Ashadha 10, 1931 (Saka) 2.00 P.M.

- 1. **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

- 6. Shri Karan Singh Tanwar
- 2. Shri Surinder Pal Singh
- 7. Shri S.P.Ratawal
- 3. Shri Manoj Kumar
- 8. Shri Jai Bhagwan Aggarwal
- 4. Ch. Surender Kumar
- 9. Shri Bharat Singh
- 5. Shri Veer Singh Dhingan
- 10.Shri O.P.Babber
- 3. Motion Under Rule 107:

Shri Kanwar Karan Singh to move the following motion:

"This House recommends amendment in the section 13(4) of Government of National Capital Territory of Delhi Act, 1991; making quorum requirement one fourth in place of one third so that precious floor time could be saved to discuss the problems of the people of Delhi."

4. Consideration and Passing of Bill:

Smt. Sheila Dikshit, Chief Minister to move that "The Delhi Technological University" Bill-2009" introduced on 29th June, 2009 be taken into consideration.

Also to move that the bill be passed.

- 5. Short Duration Discussion:
 - 1. Shri Kanwar Karan Singh
 - 2. Shri Hari Shanker Gupta
 - 3. Shri Surider Pal Singh

to initiate discussion on adverse effect on development projects of Delhi due to inefficiency and prevalent corruption in MCD.

Delhi Siddharath Rao 1st July, 2009 Secretary